

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Kuberan N & 3 Others
NAME OF THE RESPONDENTS : Srivari Mutual Benefit Finance Ltd & 7 others
UNDER SECTION : Sec 634A

ORDER

Ld. Counsel Mr. T.K. Baskar is present for the Petitioner.

None for the Respondent is present.

Ld. Counsel for the Petitioner submits that connected matter TCP/5/2016 is listed on 29.11.2023.

It is seen from the proceedings dated 14.06.2023 that there was a settlement talk between the parties.

At request, list the petition for representing settlement / hearing on **29.11.2023**.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG



(SANJIV JAIN)
MEMBER (JUDICIAL)